

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 244 of 2012**

**Dated : 2<sup>nd</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Shruti Verma**

**Counsel for the Respondent(s) : Mr. C.K. Rai for R-1**

**ORDER**

Post the matter for further hearing on **24<sup>th</sup> Sept , 2013 at 2.30 p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ss/vt